# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

## R.A. NO: 54/97 IN OA 707/96

Date of decision: 6-8-1998

### Between:

- 1. D. Venkaiah
- 2. N. Neelakantam
- 3. D.V. Subb Reddy
- 4. Y. Jayaram
- 5. J. Jayanand
- 6. C.S. Venkatesh
- 7. P. Ramachandra Rao

.. Petitioners

#### AND

- C.H. Subbaramaiah, HSK-II, General Fitter, C.R.S. SC Railway, Tirupathi.
- .. Respondent/ Applicant
- Union of India General Manager, SC Railway, Rail Nilayam, Secunderabad.
- Chief Personnel Officer, SC Railway, Rail Nilayam, Secunderabad.
- Deputy Chief Mechanical Engineer, SC Railway, CRS Tirupathi
- 5. Workshop Personnel Officer, SC Railway, CRS Tirupathi. .. Respondents/ Respondents

Counsel for the Review Applicants:Mr.B.Narasimha Sharma
Counsel for the respondent/Applicant:Mr.S.Ramakrishna Rao
Counsel for the official respondents:Ms. Shakti for
Mr. J.R.Gopal Rao

#### Coram:

Hon'ble Shri H. Rajendra Prasad, Member (A)
Hon'ble Shri B.S. Jai Parameshwar, Member(J)

The

RA No. 54/97 in OA 707/96

Date: 6-8-1998

ORDER (Per Hon'ble Shri H. Rajendra Prasad) M(A)

None for the Review Applicants. Heard Mr. S.
Ramakrishna Rao for Respondent/Applicant and Ms. Shakti
for Mr. J.R. Gopal Rao for official respondents.

- case as to why this case should be re-opened on review. The judgment in the OA was delivered after due deliberation and consideration of all facts. It is not known why review applicants could not implead themselves in the case before this Tribunal and it is also noted that the original applicants (respondents in this case) did not claim any particular relief against any of the applicants in the RA. If the seniority of the applicants in the RA has been affected it is entirely owing to a general revision of seniority that was found to be necessary to be ordered in the OA.
- 3. If the review applicants are aggrieved they have the liberty to come before this Tribunal by way of independent OA on sufficient grounds.
- 4. Thus the RA is dismissed and disposed of . /

प्रमाणित प्रति

GERTIFIED TO BE TRUE GOPE

च्यायालय अधिकारी

COURT OFFICER

हन्तीव प्रमास्तिक अधिकार

हन्तीव प्रमास्तिक अधिकार

CENtral Administrative Trubulan संद्या

हिदराबाय न्यावरीक CASE NUMBER अगुरुरिश स्वाव का स्वाव कि प्रमाणिय का प्रमाणिय